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## निर्माण व्यय में वृद्धि

\*६६२. श्री भगवत नारायण भागंव: क्या निर्माण, ग्रावास ग्रौर सम्भरण मत्री यह बताने की कपा करेगे कि:

- (क) क्या यह सच है कि भवन निर्माण की सामग्री ग्रीर भिम के मत्य बढ जाने के कारण . सरकार ने १ अप्रैल, १६६१ से निर्माण के लिये बिहित उच्चतम लागन में १० प्रतिशन की बढ़ियर दी है, और
- (ख) यदि हा, तो इस मन्बन्ध में राज्य सरकारों की क्या प्रतिक्रिया है , स्रौर श्रमिको है लिये बनाये जाने वाले मकानी पर इसका क्या प्रभाव पड़ा है ?

Costs †[Increase in Construction

\*892 SHRI B N BHARGAVA Will the Minister of Works, Housing and Supply be pleased to state

- (a) whether it is a fact that in view of the increase in the cost of land and building materials Government have increased the ceiling costs prescribed for construction by 10 per cent with effect from 1st April, 1961, and
- what has been the re-(b) if so action of the State Governments in this regard and what is its effect on to be constructed for the houses workers?]

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS HOUSING AND SUPPLY (SHRI JAGANATH RAO) (a) The ceiling costs prescribed under the Subsidised Industrial Housing and Slum Clearance Schemes have been increased by 10 to 12 per cent, with effect from the 1st April, 1961

(b) The ceiling costs were increased at the instance of the State Governments themselves who are responsible for the implementation of the Schemes As a result of this increase, it is expected that more houses will. be built for workers by the different implementing agencies now Scheme

†िनर्माण, श्रावास ग्रौर सभरण मंत्रालय में उपमत्री (श्री जगन्नाथ राव): (क्) महायता-प्राप्त श्रौद्योगिक श्रावास योजना श्रीर गन्दी बस्तियों को हटाने की योजना के अन्तर्गत नियन की गई अधिकतम लागतो को १ अप्रैल १६६१ से १० से १२ प्रतिशत तक बढ़ा दिया गया है।

(ख) इन लागनो को खुद राज्य सरकारों के कहते पर हा बढ़ाया गया है। इन योजनास्रो को नार्यान्वित करने ने लिए राज्य मरकारे ही जिम्मेदार है। इस वृद्धि न फलस्वरूप यह **आशा** की जाती है कि जो विभिन्न एजेसिय। इस समय इस योजना को कार्यान्वित कर रही हैं, वे कामगरो के लिए और आधिक मकान बनायेगी । ]

श्री भगवत नारायण भागव २८ भगस्त, १६६२ को ६७७ नम्बर के सवाल के जवाब में मत्री महोदय ने बताया था कि नैशनल बिन्डिंग कास्टक्शन कार्पोरेशन ने कई उपाय ऐसे किये है जिनमें कि विल्डिंग की जो लागन होती है उसमें कमी हुई है तो क्या मैं जान सक्गा कि एक तरफ तो गवर्नमेंट का यह विचार है कि कास्ट में कमी हो भ्रौर दूसरी तरफ गवर्नमेंट १० प्रतिशत उसको बढाती है इसका क्या कारण है?

SHPI JAGANATH RAO The National Building Construction Corporation is trying to bring down the construction costs, but this question relates to the construction of houses for workers Houses for workers under Subsidised Industrial Housing Scheme are constructed by the State Governments and employers. The prices of building materials are

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mounting up with the result that there is an increase in the cost of construction by about 10 to 12 per cent

श्री मेहर चन्द खन्ना ग्रानरेविल मेम्बर ने सवाल से यह जाहिर हम्रा था कि इस चीज में कोई कार्टैडिक्शन-मा नजर म्राता है कि एक तरफ तो मैंने यह कहा था कि हम कीमत को. बास्ट को, बम बारने की कोशिश कर रहे हैं और दूसरी तरफ १० मे १२ प्रतिशत बढ़ा दिया है. तो मैं यह श्रर्ज करना चाहता ह कि कट़ी मे कीमते बहत बढ़ी हैं, जमीन की कीमत बढ़ रही है, मीमेंट, लोहा सब चीजो की कीमत बढ़ रही है श्रीर उसके मकाबिले में यह जो १० ने १२ प्रतिशत है वह ज्यादा नहीं है बल्कि एक माननीय सदस्य मुझ से वह रहे थे कि १० से १२ प्रतिशत कम है यह और क्छ ज्यादा होना चाहिये।

SHRI BABUBHAI CHINAI May I know whether when the State Governments suggested an increase, it was 10 or 12 per cent or more? If so, how much?

SHRI JAGANATH RAO The increase suggested by the various State Governments goes up to 10 or 12 per cent and not more

SHRI K SANTHANAM May I know if there is any agreement that the rent payable by the workers will not be increased on account of this rise in the cost of construction?

SHRI JAGANATH RAO This question was also considered recently the rent is to be raised because of the rising construction cost, it will be subsidised

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\*893 SHRI A B VAJPAYEE  $\mathbf{w}_{111}$ the Minister of COMMERCE AND INDUS-TRY be pleased to state

(a) whether Government's attention has been drawn to the remarks made by Shri G V Puranik, Chairman of

the All India Manufacturers Organisation, at the 22nd Annual Conference of the Organisation held at Bombay on the 23rd June, 1962, that licences had been issued in a number of industries for the substantial portion of the Third Five Year Plan targets even before the commencement of the Plan; and

(b) if so, what are the facts in this regard?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO) (a) Yes Sir

(b) Some capacity over and above the Second Plan targets had been licensed by 1st April, 1961 in a number of industries Such licensing necessary in order to avoid a hiatus in industrial development during the first one or two years of the Third Plan A statement showing the capacity in existence and under implementation on 1st April, 1961 in relation to the Second and Third Plan targets for major industries is being prepared and will be laid on the Table of the House

SHRI A B VAJPAYEE May I know the names of the industries which have been referred to by the hon Minister just now?

SHRI N KANUNGO I said that they are major industries

SHRI A B VAJPAYEE He has said that in a number of industries licences have been issued May I know what those industries are?

SHRI N KANUNGO When the statement is ready, I can give them.

SHRI A B VAJPAYEE Is it a fact that licences involving foreign exchange for the Third Plan have been issued in the first year far more in value than they were intended to be in the very first year of the Third Plan?

SHRI N KANUNGO The intention is that the capacity targeted for the Third Plan should be in sight before